

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 326/TT/2023

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2024 for assets under Reliable Communication Scheme under Central Sector for Southern Region.
- Date of Hearing** : 27.2.2023
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Tamil Nadu Generation and Distribution Corporation Limited
and 12 others
- Parties Present** : Shri Mohd. Mohsin, PGCIL
Shri Angaru Naresh Kumar, PGCIL
Ms. Ashita Chauhan, PGCIL
Shri Mukesh Bhakar, PGCIL

Record of Proceedings

The representative for the Petitioner has submitted that the instant petition has been filed for determination of transmission tariff from COD to 31.3.2024 for assets under “Reliable Communication Scheme under Central Sector for Southern Region.”

2. The Commission directed the Petitioner to submit the following information on affidavit by 11.3.2024 with a copy to all the Respondents:

- i) In the 37th SRPC meeting, the specified voltage of Asset-11(b) is 400 kV. However, the submissions made for Asset-11(b) specifies the voltage is of 765 kV. Clarify the reason for the change in technical specification.
- ii) Clarify whether Asset-11(b): 765 KV Dharmapuri-Tuticorin PS Fibre Optic Link with Repeater at Karur (369 km), is mentioned in any other petition.

3. After hearing the Petitioner, the Commission directed the Respondents to file their replies by 18.3.2024 with an advanced copy to the Petitioner, who may file its rejoinder, if any, by 26.3.2024.



4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

